

ITEM NO.1605

COURT NO.8

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition (Civil) No.3127/2024

BHAGYASHREE SHUBHAM LEWARKAR

Petitioner(s)

VERSUS

SHUBHAM

Respondent(s)

(FOR ADMISSION and IA No.267801/2024-EX-PARTE STAY)

Date : 29-11-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) Mr. Shivaji M. Jadhav, AOR
Mr. Brij Kishor Sah, Adv.
Mr. Adarsh Kumar Pandey, Adv.
Mr. Vignesh Singh, Adv.
Mr. Aditya S. Jadhav, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned counsel for the petitioner.
2. Issue notice, returnable in four weeks.
3. In the meanwhile, there shall be stay of further proceedings in Petition A. No.1107 of 2024, titled as "Shubham S/o Sanjay Lewarkar Vs. Smt. Bhagyashree Shubham Lewarkar", pending before the Court of Principal Judge, Family Court at Nagpur, Maharashtra.

(VIJAY KUMAR)
COURT MASTER (SH)

(KAVITA KWATRA)
BRANCH OFFICER